

Dated:- 30.07.2025

LIST OF INTERNAL COMPLAINTS COMMITTEE OF ALL DISTRICT COURTS IN DELHI.

| CENTRAL DISTRICT (TIS HAZARI COURT COMPLEX) | | | |
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| Sr. No | Name of the Committtee | Name of the Judicial Officers | Designation |
| 1 | Committee to examlne the complaints of sexual harassment against the women employees. | Ms. Ruchika Singla, PO-MACT-01 | Chairperson |
| | | Ms. Shilpi Jain, ASJ-02 | Member |
| | | Ms. Radhika Arora, Advocate | Mediator Advocate |
| | | Ms. Sonla Jain, Sr.PA (Emp.Code) 3327/10926923 | Member |
| | | Ms. Manju Gandhl, Branch In-Charge, (Protocol Branch) (Central) | Member |
| WEST DISTRICT (TIS HAZARI COURT COMPLEX) | | | |
| 2 | Inernal Complaints Committee dealing with complaints with regard to Sexual Harassement against the women employees of West District, THC | Ms.Priya Mahendra, ASJ-09 | Chairperson |
| | | Sh. Anil Chandhel, DJ-04 | Member |
| | | Ms. Abha Joshi, Governing Body Member, Action India and also Former Director, MARG | Member |
| NEW DELHI DISTRICT (PATIALA HOUSE COURT COMPLEX) | | | |
| 3 | Committee for pervention, prohibition and redressal of complaints of sexual harassment against women. | Ms. Aparna Swami, ASJ-07 | Chairperson |
| | | Ms. Shriya Agrawal, CJM | Member |
| | | Ms. Akanksha Garg JMFC (Mahila Court)-02 | Member |
| | | Ms. Jahanvi Worah, Legal Retainer of S.E.W.A (Self Employed Women Association) | Member |
| ROUSE AVENUE COURT COMPLEX | | | |
| 4 | Sexual Harassment Committee | Ms. Deepali Sharma, Spl.Judge (PC-Act), ACB | Chairperson |
| | | Ms. Jyoti Kler, Spl.Judge (PC-Act)-(CBI) | Member |
| | | Sh. Prashant Sharma, Spl.Judge (PC Act) (CBI) | Member |
| | | Dr. Kavita, Assistant Professor, Environment Science, Mata Sundri College for Women, University of Delhi, New Delhi-110002, M.No. 9891465615 | Member |
| | | Ms. Arvinder Kaur, SJA, Copying Agency | Member |
| | | Sh. Chanderhass Ambavat, Administrative Officer (Judicial) | Member |
| SOUTH DISTRICT (SAKET COURT COMPLEX) | | | |
| 5 | Prevention of Sexual Harassment Committee. | Ms. Shuchi Laler, ASJ (FTC) | Chairperson |
| | | Senior Civil Judge | Member |
| | | Ms. Chhaya Tyagi, JMFC, (Mahila Court-02) | Member |
| | | Ms. Promila Kapoor, Advocate | Independent Member |
| | | Ms. Laxmi, SJA/Branch In-Charge (Bail & Filing) (South) | Member |
| | | Joint Secretary, District & Sessions Courts Employees Welfare Association. (South) | Member |

SOUTH-EAST DISTRICT (SAKET COURT COMPLEX)

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| 6 | Sexual Harassment Committee | Ms. Anu Grover Balliga District Judge.Comm.Court-04 | Chairperson |
| | | Ms. Nirja Bhatia, District Judge.Comm.Court (Digital)-07 | Member |
| | | Sh. Manish Jain, JSCC/ASCJ/GJ | Member |
| | | Ms.Chhavi Bansal, JMFC-11 | Member |
| | | Ms. Marilyan Joanna Khakha, JMFC (Mahila Court)-03 | Member |
| | | Ms. Indu Chopra | Independent Member |
| | | Ms. Alka Chhabra, Sr.JA, Judicial Branch | Member |
| | | Ms. Swati Banga, JJA | Member |

EAST DISTRICT (KARKARDOOMA COURT COMPLEX)

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| 7 | Internal Complaints Committee to examine the complaints of Sexual Harassment committee against the women employees. | Ms. Swati Katiyar, ASJ, Spl.FTC | Chairperson |
| | | Ms. Singdha Sarvaria, ASJ (SC-RC) | Member |
| | | Ms. Anuja Saxena, Advocate/Mediator | Member |
| | | Ms. Nalini, SJA/Incharge, Computer Branch | Member |

NORTH-EAST DISTRICT (KARKARDOOMA COURT COMPLEX)

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| 8 | Sexual Harassment Committee | Ms. Richa Parihar, ASJ (SC-POCSO) | Chairperson |
| | | Ms. Dhanashree Deka, ACJM | Member |
| | | Sh. Animesh Bhaskar Mani Tripathi ACJ-CCJ-ARC | Member |
| | | Ms. Anita Kanwar, SJA/PIO | Member |
| | | L.Sita Founder President, SAIRASS, B-2, Kakateeya-86, I.P.Extn, Patparganj, Delhi-110092 | Member |

SHAHDARA DISTRICT (KARKARDOOMA COURT COMPLEX)

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| 9 | Committee to examine the complaints to the sexual harassment against the women employees. | Ms. Charu Aggarwal, ASJ ECourt | Chairperson |
| | | Ms. Surabhi Sharma Vats, ASJ | Member |
| | | Ms. Aayushi Saxena, JMFC-05 | Member |
| | | Ms. Sanghmitra, JMFC | Member |
| | | Ms. Rajni Kainth, SJA in Accounts. | Member |
| | | Ms. L.Sita, Founder President, SAIRASS, B-2, Kakateeya, 86, I.P.Extn, Patpatganj, Delhi-92, M.No-91-9013550647, 91-9868145541 | Member |

NORTH DISTRICT (ROHINI COURT COMPLEX)

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| 10 | Sexual Harassment Committee. (Committee to examine the complaints of sexual harassment filed by the women employees posted in North District, Rohini Court) | Ms. Vandana, ASJ-02 | Chairperson |
| | | Sh. Dharendra Rana, Spl.Judge-NDPS | Member |
| | | Ms. Richa Manchanda, PO-MACT-02 | Member |
| | | Ms. Radha Bhardwaj, President of DAV Educational & Welfare Society (NGO) | Member |
| | | Ms. Smita Jhanji, Branch In-Charge/ SJA, R & I Branch (North) | Member |

NORTH-WEST DISTRICT (ROHINI COURT COMPLEX)

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| 11 | Internal Complaints/ Sexual Harassment Committee. | Ms. Shama Gupta, PO-MACT | Chairperson |
| | | Ms. Neeti Suri Mishra, ASJ-(FTSC) (POCSO) | Member |
| | | Ms. Vasundhra Chhaunkar, CJM | Member |
| | | Ms. Ebbani Aggarwal, JMFC-03 | Member |
| | | Ms. Radha Bhardwaj, President DAV Education & Welfare Society (NGO) | Member |
| | | Ms. Jagriti Saini, SJA | Member |

SOUTH-WEST DISTRICT (DWARKA COURT COMPLEX)

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| 12 | Sexual Harassment Committee (Committee to prevent harassment at work place). | Ms. Manu Goel Kharb Spl.Judge (NDPS)-02 | Chairperson |
| | | Administrative Civil Judge | Member |
| | | Dr. Priya Janghu JMFC (Mahila Court)-02 | Member |
| | | Ms. Sarla Tanwar, Advocate | Member |
| | | Ms. Parvinder Kaur SJA (Emp.Code: 63949421) | Member |
| | | Ms. Laxmi Krishnan, Founder President Society for the Promotion of Women and Child Welfare (SPOWAC) (NGO) | Member |